## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 154(ND)/2013 CA NO.

**CORAM:** 

## PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2016

NAME OF THE COMPANY:

Sh. Nitin Goenka Vs.

## M/s. Goenka Diamond and Jewels Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Rargane foy Go D K Garry	Advocala	lephan	A
		-	*	$\wedge$
4	Nei char Danchal Ko	tenjez Aduarates	Respondents,	Der
		Num Adv	Petitone	lar.

P. T. O.

#### Order

Learned Counsel for the Respondent has appeared and has filed an application challenging the maintainability of the Petition. A copy of the same has been furnished to the Counsel for the Non applicant - Petitioner. Reply, if any, be filed a week before the adjourned date with a copy in advance to the counsel for the respondents.

List for arguments on 8<sup>th</sup> November 2016.

MARm (CHIEF JUSTICE M.M. KUMAR) PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

26.9.2016 (A.K. Arora)